

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * * * *

NOTIFICATION

No: 1613

Dated: 28/2/2019

It is hereby notified that Mr. Adnan Rather S/O Sh. Abdul Qayoom R/O Dhangri, Tehsil Mandi, District Poonch on having been appointed as Sub-Inspector (Divisional Cadre Jammu) vide Govt. Order No.44/Adm of 2019 dated 05.02.2019 has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 08.02.2019. Therefore, his Certificate of Enrollment bearing No.JK-1144/11 dated 14.03.2011 is kept in abeyance.

By Order.


(Mohammad Yasin Beigh)
Joint Registrar (Adm) 28-02-19

No: 57259-68/L.P Dated: 28/2/2019

Copy to the: -

- 1-2. Registrar Judicial, High Court Wing Jammu/Srinagar.
3. Principal District & Sessions, Poonch.
4. Secretary, Bar Council of India, New Delhi.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- 6-7. President Bar Association J&K High Court Jammu/Srinagar.
8. President, District Bar Association Poonch.
9. Incharge NIC, High Court of J&K, Jammu for uploading on the website.
10. Mr. Adnan Rather S/O Sh. Abdul Qayoom R/O Dhangri, Tehsil Mandi, District Poonch

.....for information.


Joint Registrar (Adm) 28-02-19